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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

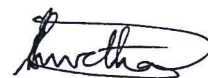
APPLICATION NUMBER :
PETITION NUMBER : CP/718/ (IB)/2017
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. For TK Bhaskar
Shwetha Vasudevan

Counsel for
Respondent



ORDER

Counsels representing both the parties are present. Counsel for corporate debtor submitted that the settlement talks failed and prayed for time for filing the counter. Time is enlarged at request with a direction to file the counter by giving a copy of the same to the other side before the next date of hearing. The matter is posted for final arguments. Put up on 05.03.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc